

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. GM-LEG/31/2021-07 dated 24.12.2021

**GOVERNMENT ORDER NO:-5943 -JK (LD ) of 2021**

**DATED:- 28 - 12 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

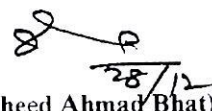
Secretary to Government,

Dated:- 28 - 12 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Mining Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
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(Khursheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No.5943 -JK(LD) of 2021 dated 28.12.2021**

S No.	Title of the case	OIC
1.	O.A No. /2021 titled Ajaz Mir V/s UT of J&K and Ors	Ms. Parvinder Kour, Deputy Director
2.	WP(C) No.---/2021 titled Inhabitants of Village Dogani, Chali, Loorkote and Dhanwan Block Dhoongi District Rajouri	Dr. J.S Pawar (I/C Geologist Grade-I, District Mineral Officer, Rajouri
3.	WP(C) No.---/2021 titled Shabir Ahmed & Ors Vs UT of J&K and Ors	Dr. J.S Pawar (I/C Geologist Grade-I, District Mineral Officer, Rajouri
4.	WP(C) No.---/2021 titled TBA Infrastructure Pvt Ltd Vs UT of J&K and Ors	Mr. Vishal Dogra (Driller) District Mineral Officer, Jammu
5.	WP(C) No.---/2021 titled New Trikuta Stone Crusher Vs UT of J&K and Ors	Mr. Vishal Dogra (Driller) District Mineral Officer, Jammu
6.	WP(C) No.---/2021 titled M/s Harman Tawi Stone Crusher Vs UT of J&K and ors	Mr. Vishal Dogra (Driller) District Mineral Officer, Jammu
7.	WP(C) No.---/2021 titled Kamal Nain Singh Vs UT of J&K and Ors	Mr. Vishal Dogra (Driller) District Mineral Officer, Jammu
8.	WP(C) No.---/2021 titled M/s Krishna Stone Crusher Vs State and Ors	Mr. Vishal Dogra (Driller) District Mineral Officer, Jammu
9.	WP(C) No.---/2021 titled New B.N Stone Crusher & Ors Vs UT of J&K and Ors	Mr. Vishal Dogra (Driller) District Mineral Officer, Jammu
10	WP(C) No.1617/2021 titled Shiva Stone Crusher & Ors Vs UT of J&K and Ors	Mr. Bodh Raj (Driller) District Mineral Officer, Kathua
11	WP(C) No.---/2021 titled Shiva Stone Crusher and Ors vs UT of J&K and Ors	Mr. Bodh Raj (Driller) District Mineral Officer, Kathua
12	Civil Revision Petition No. --/2021 titled Paramjit Singh vs Rahul Gupta and Ors	Mr. Bodh Raj (Driller) District Mineral Officer, Kathua
13	WP(C) No.---/2021 titled CRB Enterprises and Ors vs UT of J&K and Ors	Mr Shafiq Ahmed Choudhary(Driller), District Mineral Officer, Samba
14	WP(C) No.2225/2021 titled Inhabitants of Village Hanjana Khanka District Rajouri Vs UT of J&K and Ors	Mr. Kulwant Singh ( I/C) Geologist Grade-I) District Mineral Officer, Ramban
15	WP(C) No.---/2021 titled Inhabitants of Village Khara Doda th. Mohd . Hussain Vs UT of J&K and Ors	Dr. Brijesh Kumar Manhas( I/C) Geologist Grade-I) District Mineral Officer, DODA

  
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